

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2015 &
IA NO. 118 OF 2015**

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Global Energy Pvt. Ltd. ...Appellant(s)

Vs.

Meghalaya Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Nishant Kumar for
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Kunal Kaul for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.04.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**